- (iii) organii uion of mass plant protection campaigns in rain-fed tracts; and
  - (iv) foliar application of urea.
- (b) No, Sir.

69

(c) Does not wise.]

## C.P.I.(M) PERSONS KILLED

812. SHRI ASANKASEKHAR SAN YAL: Will the Minister of HOME AFFIARS be n eased to state the number of persons belinging to CPKM) or the sympathisers of CPKM) killed or injured during the per; >d from March, 1970 to date?

THE MINIS ER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K., C. PANT): Up-to-date information is being collected and will be laid on the Table of the House.

## RELEASE or WATER FROM D.V.C.

813. SHRI S VSANKASEKHAR SANYAL: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether tie release of water from DVC was responsible for the Hood havoc in some areas ci' West Bengal;
- (b) what step: are being taken for preventing recurret :e of such flood disaster in future conse. uent upon such release of water from D.V.C.; and
- (c) whether t is a fact that such release of water becomes unavoidable since a situation arise^ when non-release of water threatens part o Bihar territories and that choice lies betw en taking risk either with a part of West Bengal or with a part of Bihar?

THE DEPU- Y MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) No, Sir. The damages in the lower i >amodar Valley of West Bengal were mainly caused by the heavy local rains and the drainage congestion in the area. / scheme to improve the drainage in the area is already under the consideration o the State Government.

(c) The relea ss from the DVC storage reservoirs are regulated keeping the overall interests of the ower valley and the safety of the dams

## RAISING OF DITIONAL RESOURCES TN INDUSTRIAL FRONT

814. SHRI THILLAI VILLA! Will the PRIME MINISTER be pleased to state:

(a) whether ,11 the States are making progress in rasing additional resources

in industrial front for the annua! plan for 1970-71; and

(b) if so, the details thereof 7

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): (a) and (b) A statement giving the State-wise Plan outlay for 1970-71 approved by the Planning Cornmission for industry and mineral schemes is laid on the Table of the House. The Planning Commission have started discussions on the Annual Plan 1971-72 of States., In these discussions, the progress likely to be achieved during 1970-71 "will also be reviewed. Only after these discussions are over, will it be possible to know whether the outlay approved by the Planning Commission for States industry and minerals schemes for 1970-71 will be fully spent or not.

## STATEMENT

State-wise Plan Outlay for 1970-71 approved by the Planning Commission for industry

and Mineral Schemes

(Rs. lakhs)

State	Large and Me- dium Indus- tries	Mineral Deve- lop- ment	Villag and Small Indus tries	Tota
Andhra Pradesh	222	11	95	328
Assam .	244	16	119	379
Bihar .	. 161	63	98	322
Gujarat	200	80	54	334
Haryana	21	2	67	90
Jammu & Kashr	nir 90	45	70	205
Kerala	227	1	161	389
Madhya Pradesh	109	20	66	195
Maharashtra .	249	10	117	376
Mysore	100	5	69	174
Nagaland .	155	6	15	176
Orissa .	250	110	44	404
Punjab .	89	2	134	225
Rajasthan.	70	70.	13	153
Tamil Nadu	. 250	10	286	546
Uttar Pradesh	450	1.5	257	722
West Bengal	135	2	122	259
TOTAL	. 3022	468	1787	5277